

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2024/ 29 .

Date: 19/01/2024

Following candidate who was offered appointment as Probationer Trainee Junior Personal Assistant vide order No. Estt/HC/2023/455 dated 19.10.2023 with the direction to join her duties upto 04.11.2023 but she has failed to join her duties upto 04.11.2023. Thereafter, vide notice dated 23.11.2023 & 02.01.2024, while providing opportunities, she was directed to join her duties upto 10.01.2024, however, she has failed to report for joining her duties upto stipulated time, therefore, her appointment to the post of Junior Personal Assistant is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	1	RUPSI	05/11/1993	Female	GENERAL	Jaipur

By Order  
[Signature]  
19.1.24

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)06/2022/ 190 .

Date: 19/01/2024

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned .....
6. Personal file.

[Signature]  
19.1.24  
REGISTRAR (ADMN.)